

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4405 IA.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar,
Gauhati High Court, Aizawl Bench

Dated Guwahati, 26th August, 2019

Sub:- Taking of Charge.

Ref:- Your note dated 21.08.2019

Madam,

With reference to the above, I am directed to inform you that, the proposal for Shri Liansangzuala, Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl to take up the charge of the Court and office of Presiding Officer, MACT, Aizawl, Mizoram, has been granted.

Shri K.L. Liana, Presiding Officer, MACT, Aizawl, Mizoram, may be informed accordingly.

Yours faithfully,

Sd/-

Memo NO.HC.VII-21/2008/4406/A, dated 26.8.19 **JT. REGISTRAR (VIGILANCE)**

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdgn